movement in the country- Stages will be advised to initiate similar actions for coordinating and strengthening the efforts of the Central Government.

Written Answers

Corporation for AIR and TV

1877. SHRI PARVATHANENI UP-ENDRA: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state whether Government propose to permit private corporations as in USA or independent services as in UK to run TV and AlR to ensure impartiality of these two media?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): Since AIR and Doordarshan enjoy adequate functional autonomy, the Government does not consider it necessary to change -the existing system.

NDMC parking

1878. SHRI MUKHTIAR SINGH MALIK; Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there has been bungling in the construction of the underground parking in Connaught Circus by the NDMC involving crores of rupees;
- (b) whether it is also a fact that proper procedure was not followed for inviting tenders, advertisement was not issued in the papers and the work was awarded to a favourite contractor and there was no check on the use of sub-standard materials being used in the construction; and
- (c) whether Gov-ernment propose to conduct an inquiry through CBI and if not. the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-FOOR): (a) There has been no irregularity in the construction of Under Ground Car Parking and proper constant checks we*e made at different levels for ensuring 'he construction as per the required specifications. The work was supervised'checked by the Architect Consultant [Mis. Bliardawaj Bhardawaj & Ass. (P) Ltd.] who were appointed by the NDMC for complete consultancy services as well as day to day supervision. The work was also checked by the staff of NDMC. Surprise checking was used to be carried out by the Quality Control Cell. Intensive Technical Examination was also conducted by the Chief Technical Examiner (Central Vigilance Commission; and satisfactory results were found.

to Questions

- (b) Proper prosedure was followed for inviting tenders. Tenders for civil works were reinvited from the six firms, who were prequalified and 3 tenders were received on 20.1.1983. The work was awarded "io lowest tenderer after approval by the Committee and after conducting' negotiations. There is also no report about use of substandard material after checking of the work as mentioned at (a) above
- (c) There is no proposal to conduct an inquiry through CBI as no irregularity has come to the notice after technical examination of the work by the staff of NDMC and Chief Technical Examiner (Central Vigilance Commission).

Loan requirements of Agriculturists

1879. SHRI SHANTIMOY GHOSH: Will the Minister of AGRICULTURF, AND RURAL DEVELOPMENT be pleased to state:

- (a) the details of the loan required for agriculturists in the country in a
- (b) the share of the said loan being sanctioned by (i) financial institutions and (ii) nationalised banks; and
- . (c) the yearly amount of loan sanctioned by (i) financial institutions and (ii) nationalised banks during the last three years. State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DE-VELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) Credit requirements for agriculture are usually assessed on the basis of irrigated and unirrigated areas under diffe-

(Rs. in lakhs)

rent crops and cost of production. But the availability of credit and share of different credit institutions are worked out on the basis of resources, institutional capabilities, level of recovery and past performance. Yearly targets are fixed for cooperatives. Commercial Banks are re-

quired to provide at least 15 per cent of the total bank credit by March 1985 and 16 per cent by Mar h 1987 for agriculture. The year-wise and State-wise details of agricultural advances fro_m cooperatives and commercial banks are given in the Statements 1 and II annexed.

to Questions

Statement—I

of Agricultural Louns (Short-term + Medium-term + Long-tern

State-vise and year-wise details of Agricultural Lovns (Short-term + Medium-term + Long-term from Cooperatives during 1980-81, 1981-82 and 1982-83

										N. 77	
SI. No.			St te erritor						1980-81	1081-82	1982-89
-1	Andhra Prae	lesh		165					17726	18299	20580
2	Assem	151	:::			- 1			180	214	3!3
3	Biliar		v				-		3 185	5682	4862
4	Gujarat	. 6	9			- 9	14.	8	13373	20213	22359
5	H ryana		-	9		2		1	15554	1.1971	2.974
6	Historial Pa	adesh	E 2	-	(a)	2	- 3		Rin	30.50	950
7	J-mmu and	K-sh	mir						406	16r	436
8	Karnar ka	4	141		7	7	Ŷ.	196	123.17	13923	15:05
9	Kemla .				0.5	10			23355	24253	27871
10	Madhya Prac	le-stx							11130	16172	17518
11	Miharushira	(40)	*	(4)	*		*	9	32413	33334	39130
12	Manipu:					9			1.13	133	105
13	Meghal y			¥2		(*).	*	59	167	37	12)
14	Nagaland				100		2	*1	40	1.5	4
15	Orissa								77.13	7934	3276
16	Punjab .			¥		į.	7		23472	24327	21,109
17	R jasthan								12392	15663	15313
18	Sikkim		20		020		-	i.	14.4	***	1
19	Tamil Nadu			*	10			Sec. 1	5013	14834	14778
20	Tripura .	9	91	*	560	9	14	190	140	97	63
21	Utter Prides	h))		24141	26931	30000
22	West Bengal	•	282	8	::				4820	5190	4604
23	Audaman an	d Ni	cob r	Islan	ds		22	*:	2	4	4
24	Armschal Pr	a des	h.		0.00	*			6	i	1
25	Chandigarh		5.	ě	5				3	3	3
26	Dadra and N	gr	H ve	ű ş	- 8	170			χ.	1	1
27	Delhi		12	20	37				96	121	110
28	Gos, Daman	and	Din	500	**	4			69	95	120
29	L. kilindweep			34.0	*5	9	(*)	*	1.5	14	10
30	Mizoram		0.0	60	*	560	*	196	***	200	70
3^1	Pondicherry	*:		:::::::::::::::::::::::::::::::::::::::	<i>e</i> :	12	*	*	65	78	109
							TOTAL.	;	210937	247988	270231

Statement,-II

State-wise and		details of Agricultural		Fin ance)	Outstanding	of Commercial
	* *	Banks during 1980, 19	o i <i>a</i> na 1902			(Rs. in takhs)

St. No.			of Stat Territe					1980	1981	1982
ī	Andhra Pradesh		•		•	•		39130.60	51074.99	57601.29
2	Assam							893.82	910.08	1310.55
3	Bilter		•	•				11159.61	14147.16	16157.59
4	Gujarat							16964.58	19574.21	20859.71
5	Haryana .							12385.68	16359.84	19103.78
6	Himachal Prades	h.						1120.64	1471.66	1899.37
7	Jammu and Kosl	lımtir						669.09	794 - 33	857.92
	Karnatz k a .	,,,,,	-	_	Ī	_		22261 .83	28233.74	32518.24
-	Kerela	•.		•	•	•	•	13311.62	17026.97	18196.97
.,		•	•	•	•	•		13980.85		
	Madhya Pradesh	•	•	•	•	•	•		17902.27	27577.17
11	Maharashtra .	•	•	•	•	• .	•	24316.09	31 593 91	35025.72
12	Manipur .	•.	•	•	•	•	•	68.87	80.45	90.99
13	Meghal⊐ya .		• .			.•		107.80	187.64	221.67
14	Negaland .	•	• .				•	` 10.35	105.39	155.02
15	Orissa .							5447.94	6779.50	9352.90
16	Punj b				•			23399.90	32456.21	36150.57
17	Rajasthan							10872.71	13267.04	15929.95
18	Sikkim							••	***	18.00
19	Temil Nadu							27584.27	36984.60	40052.53
2 0	Tripura	·	·					225.81	332.04	425.9
	Uttar Pradesh	•	•	•	•	•		29215.18	40266.91	46166.26
2 i	-	•	•	•	•	•	•			•
22	West Bengal .	•	•	•	•	•	•	11123.72	13211.08	14700.88
23	Andaman and N	icobar	Island	s .	٠	٠	•	14.25	16.40	22.9
24	Armachal Prade	sh	•	•	•	•	•	12.87	17.35	21.1
25 2 6	Chandigarlı Dadra and Nagar	. Have	li .	-	٠	٠.		2290.38 .4.01	3103.02 7.00	3747 - 4: 8. o
27	Delhi .		•-	ì				1030.77	1143.30	1371.8
28	Goa, Daman and	Diu						1215.44	1285.80	1440.60
29	Laksh: dwerp							1,63	2.99	4.1
30	Mizoram .							5.55	24.51	20.5
3 ·	Pondicherry .			• 1	٠	•	•	919.55	1223.38	1483.8
-	-			INDI				269545.41	— -	